

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 213 of 2016

Dated: 31st August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

Mula Pravara Electric Cooperative Society Ltd.,Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr.Respondent (s)

Counsel for the Appellant(s) :

Counsel for the Respondents(s) : Mr. Buddy A.Ranganadhan
Mr. D.V.Raghuvamsy for R-1

ORDER

List the matter on **01.09.2016.**

**(I.J. Kapoor)
Technical Member**

ts/mk

**(Justice Ranjana P. Desai)
Chairperson**